## GOVERNMENT OF INDIA RURAL DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:2828 ANSWERED ON:14.03.2013 DELAY IN RELEASE OF FUNDS UNDER MGNREGS Annayyagari Shri Sai Prathap

## Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether it is fact that there have been delay in the release of funds under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS);
- (b) if so, the details thereof;
- (c) whether the Union Government has received any representation from the State Government in this regard;
- (d) if so, the details thereof; and
- (e) the action taken by the Union Government thereon?

## **Answer**

## MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN "ADITYA")

(a)to(e): Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) is a demand driven wage employment programme and Central funds are released to the States/UTs/Districts on the basis of agreed to Labour Budget and taking into consideration the performance and utilization of available funds. 1st tranche of Central share under MGNREGA is released to States/UTs/ Districts taking into account availability and requirement of funds as per agreed to labour budget subject to settlement of accounts of the financial year before last and 2nd tranche is released provided Utilization Certificates of previous year and current year are submitted. A detail of funds released by the Central Government to the States/Union Territories under MGNREGA during 2012-2013 is given in Annexure.